

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2286**

**TO BE ANSWERED ON THE 15<sup>TH</sup> MARCH, 2022/ PHALGUNA 24, 1943 (SAKA)**

**AMNESTY AND REHABILITATION OF NAXALS**

**2286. SHRI KODIKUNNIL SURESH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of violent incidents and deaths related to Left Wing Extremism (LWE) in the country from 2018 till 2021;**

**(b) whether there has been an increase in rank and file of naxal and LWE groups owing affiliation to CPI (Maoist) group in the country including Kerala, if so, the details thereof;**

**(c) whether the Government has decided to offer amnesty to naxal insurgents who have volunteered to lay down arms; and**

**(d) if so, the details and the total number of such naxals surrendered and details of package of rehabilitation offered to them?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI NITYANAND RAI)**

**(a & b) : As per Seventh Schedule of the Constitution of India, subjects of Police and Public Order are with the State Governments. However, the Government of India (GoI) has been supplementing the efforts of States affected by left wing extremism as envisaged in the 'National Policy and Action Plan to address Left Wing Extremism', which was launched in 2015.**

**The steadfast implementation of the policy has resulted in consistent decline in violence & constriction of geographical spread across the country including in the state of Kerala.**

**The incidents of LWE violence have reduced by 77% from all time high of 2258 in 2009 to 509 in 2021. Similarly resultant deaths (Civilians + Security Forces) have reduced by 85% from all time high of 1005 in 2010 to 147 in 2021.**

**The year wise number of LWE related violence incidents and resultant deaths for the last 04 years are as under:-**

| <b>YEAR</b> | <b>Incidents</b> | <b>Deaths</b> |
|-------------|------------------|---------------|
| <b>2018</b> | <b>833</b>       | <b>240</b>    |
| <b>2019</b> | <b>670</b>       | <b>202</b>    |
| <b>2020</b> | <b>665</b>       | <b>183</b>    |
| <b>2021</b> | <b>509</b>       | <b>147</b>    |

**(c & d): To encourage Left Wing Extremists to join the mainstream, States have their own surrender cum Rehabilitation policies. The Central Government also support the States in the endeavour through ‘Surrender-cum-Rehabilitation’ Policy as part of Security Related Expenditure (SRE) Scheme. The Gol reimburses the expenditure incurred by the LWE affected States on rehabilitation of surrenderees under the SRE Scheme. The rehabilitation package inter-alia, includes an immediate grant of Rs. 5 lakhs for higher ranked LWE cadres and Rs.2.5 lakhs for other LWE cadres. In addition, incentives for surrender of weapons/ ammunition are also provided under the Scheme. In addition provision also exists for imparting training in trade/ vocation of their liking with monthly stipend of Rs. 6000/- for three years.**

**i. The LWE surrendered during the last 04 years are as under:-**

|      |     |
|------|-----|
| 2018 | 644 |
| 2019 | 440 |
| 2020 | 475 |
| 2021 | 736 |